

Sr.Civil Judge and JMFC,Pavagada
Sri.Hanumanthappa V
Sr.Civil Judge and JMFC, Pavagada
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	EX 19/2015 (SUMMONS)		The national small industries corporation Vs M/s sree radhakrishna industries	
2	R.A. 82/2019 (SUMMONS)		D.Balaraju Vs H.Amruthapuzhparani	I.S.AKALAPPA
3	O.S. 77/2019 (SUMMONS)		Smt. Nagarathamma Vs Smt. Bhagyalakshamma	S.V.PAGHU
4	O.S. 16/2020 (SUMMONS) IA/1/2020		Smt Geeamma Vs Smt Ashabi	ADINARAYANA RAO
5	O.S. 43/2020 (SUMMONS) IA/1/2020		Smt. Nagamma Vs Narayanappa	M.BHAGAVANTHA
AMENDMENT				
6	O.S. 28/2020 (SUMMONS) IA/1/2020		Chithakka Vs Chithaiah	P.S.SHIVAKKUMAR
ORDERS ON IA				
7	R.A. 98/2019 (SUMMONS) IA/1/2019		G.B.Guru Prasad Vs G.K.Manjunatha	Ramesha
STEPS				
8	R.A. 50/2019 (SUMMONS) IA/1/2019		Kariyamma Vs H.D.Somasundaraiah	M.NAGENDRAPPA
9	O.S. 37/2020 (SUMMONS)		The Manager, The State Bank Of India Vs Ramesh N	P.V.YAGNANARAYANA
10	R.A. 58/2018 (NOTICE)		Pagadalappa dead by Lrs Vs Narasareddy	P.V.YAGNANARAYANA
11	EX 5/2020 (NOTICE)		G.B.Ramappa Vs T. Mallikarjunaiah	M.BHAGAVANTHA
12	FDP 9/2020 (NOTICE)		Bank of Baroda Vs Pradeep kumar.H	LAKSHMIKANTHAN
13	R.A. 29/2020 (NOTICE) IA/1/2020 IA/2/2020		Mallesha Vs Smt.Borakka	P.V.YAGNANARAYANA
14	P and SC 2/2020 (NOTICE)		Kanchi Marakka Vs Nil	M.NAGESH

Sr.Civil Judge and JMFC, Pavagada
 Sri.Hannumanthappa V
 Sr.Civil Judge and JMFC, Pavagada
 Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 19/2018 (HEARING) IA/1/2018		B.Borappa Vs Lakshmananna	M.BHAGAVANTHA
16	EX 27/2019 (HEARING)		Smta Naika Since dead by his LRS, Vs The Land Acquisition Officer	H.Mallikarjuna
17	FDP 7/2019 (HEARING)		T.R.Shanthamma Vs Smt. Lakshmiddevamma	M.BHAGAVANTHA
18	M.C. 27/2020 (HEARING)		G.SannaThimmaiah @ Chinnathimmaiah Vs Nil	I.R.LAKSHMAIAH
19	O.S. 56/2020 (HEARING) IA/1/2020		Smt. P.S. Lakshmananna Vs Smt. Narasanna	M.BHAGAVANTHA
CONCILIATION				
20	O.S. 35/2020 (A.D.R.)		The Manager, The State Bank Of P.V.YAGNANARAYANA India Vs Sanna narasinhappa	
21	O.S. 46/2017 (EVIDENCE) IA/1/2017		K.P.Somashaekar Vs K.P.Venkatesh	I.R.LAKSHMAIAH
22	O.S. 25/2018 (EVIDENCE)		M/s TCVK Rajagopal service station Vs M.Shivappa	M.BHAGAVANTHA
23	O.S. 38/2020 (EVIDENCE)		The Manager, The State Bank Of P.V.YAGNANARAYANA India Vs Venkataswamy naik	
24	R.A. 19/2018 (ARGUMENTS)		P.S.Shivakumar Vs P.S.Maranna dead by Lrs	VENKATESHAPPA
25	R.A. 29/2019 (ARGUMENTS) IA/1/2019		Ramappa Vs Hannantharayappa	D.R.RANGANATH
26	R.A. 44/2019 (ARGUMENTS) IA/1/2019		D.H. Gangappa Vs G.Venkatareddy	M.BHAGAVANTHA
27	R.A. 46/2019 (ARGUMENTS) IA/1/2019		Manjula Vs Gangamma	M.BHAGAVANTHA
28	R.A. 90/2019 (ARGUMENTS) IA/1/2019		Smt. Puttamma Vs Smt. Sannamma	S.R.VENKATARAMAREDDY
29	R.A. 93/2019 (ARGUMENTS)		Erappa Vs Siddappa	M.BHAGAVANTHA

Sr.Civil Judge and JMFC,Pavagada
Sri.Hanumanthappa V
Sr.Civil Judge and JMFC, Pavagada
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 14/2019 (ORDERS)		Smt. T. Kamala Vs D.Shivalingappa	S.N.MURALIDHARA
31	O.S. 39/2020 (ORDERS)		D.V.Bhavayarani Vs Sharadamma	N.NAGENDRA REDDY
32	FDP 15/2020 (FIRST HEARING)		Anjaneyalu Vs Venkatalaksmamma	M.V.Dayananda Sagar
CALL FOR DOCUMENTS				
33	R.A. 15/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Sri. M.Babu Vs Sri. C.H.Srinivasa	Srinivasa reddy S
34	O.S. 35/2017 (EVIDENCE) IA/1/2017		Siddalingamma Vs Narasamma	S.V.RAGHU
35	O.S. 34/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Rajanikanth Vs Poolappa	P.V.YAGNANARAYANA
36	O.S. 8/2019 (EVIDENCE)		Sanna Akkamma Vs Gangadhara	I.S.AKALAPPA
37	O.S. 63/2019 (EVIDENCE) IA/1/2019		Smt. Manjula Vs K.H.Rangareddy	P.V.YAGNANARAYANA
38	M.C. 9/2020 (EVIDENCE)		Maruthi Vs Gowramma	H.A.Prabhakara Reddy
39	O.S. 9/2020 (EVIDENCE)		The State Bank Of India Vs H.V.Kumaraswamy	P.V.YAGNANARAYANA
40	R.A. 31/2019 (JUDGEMENT) IA/1/2019		K.N.Subbarayappa Vs Anjinappa, Dead by LRs, his.	M.NAGENDRAPPA
Cases listed below are adjourned due to Covid 19				
41	AIR.MISC. MVC 9/2019 (NOTICE)	30-12-2020	Umadevi @ Umakka Vs K.Ramachandrappa	a
42	M.V.C. 207/2020 (NOTICE)	30-12-2020	Bhagyamma Vs The New India Assurance Co.Ltd	Thippeswamy G M
43	EX 1/2020 (NOTICE)	21-01-2021	Nagappa Vs Subramani	Muralikrishna
44	M.C. 44/2020 (NOTICE)	21-01-2021	Sri. Ravi.S Vs Venkateshwari	ADINARAYANA RAO

Sr.Civil Judge and JMFC,Pavagada
Sri.Hanumanthappa V
Sr.Civil Judge and JMFC, Pavagada
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	M.C. 15/2020 (HEARING)	21-01-2021	Anji Vs Rajeswari	N.NAGENDRA REDDY
46	M.C. 49/2019 (A.D.R.)	21-01-2021	Chandrashekhara Vs Smt. Bharathi alias Chandrakala	S.N.MURALIDHARA
47	M.C. 2/2020 (A.D.R.)	21-01-2021	G.N.Nagaraju Vs G.Vedavathi	S.T.NARASIMHA
48	M.C. 4/2020 (A.D.R.)	21-01-2021	Muddaveerappa Vs Madhushree . p	K.RAGHU
49	M.C. 42/2020 (A.D.R.)	21-01-2021	Babu Vs Nil	P V Yagna narayana sharma
50	M.C. 15/2019 (ORDERS)	21-01-2021	K.Harish Vs K.Swetha	H.Chandrappa
51	M.C. 76/2018 (SUMMONS)	25-01-2021	D.Channakeshava Naika Vs S.Dhanalaxmi	R.N.Bharathi
52	S.C. 10/2020 (SUMMONS)	25-01-2021	Ramachandra naik Vs Hanumantha naik	K.RAGHU
53	EX 7/2019 (SUMMONS)	27-01-2021	C.H.Padmanabha Vs Smt. B.K.Gowramma	S.R.VENKATARAMAREDDY
54	S.C. 27/2019 (SUMMONS)	27-01-2021	The Manager, Vijaya Bank Vs Gorla Narasimhaiah	Lakshmikanthan
55	O.S. 46/2020 (SUMMONS) IA/1/2020	28-01-2021	Padma Vs Venkatesh	P.V.YAGNANARAYANA
56	S.C. 20/2020 (SUMMONS)	28-01-2021	N.Muralidhara Vs K.P. Gopalakrishna	LR.LAKSHMAIAH

Prl.CIVIL JUDGE AND JMFC,PAVAGADA
 Sri. Jagadeesh Biserotti
 PRL CIVIL JUDGE AND JMFC
 Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 309/2010 (ACCUSED STATEMENT u/s 313 CrPC)		Pavagada P.S. Vs Krishnappa	
2	C.C. 880/2017 (JUDGEMENT)		Pavagada Police Station Vs Nagaraja	
11.00 AM to 02.00PM				
3	C.C. 90/2013 (NOTICE)		Arasekere P.S. Vs Nagappa.C.	
4	CrLMisc. 176/2020 (NOTICE)		B.N Balaramegowda Vs The tahasildar	RAJANNA
5	C.C. 266/2010 (EVIDENCE)		Pavagada P.S. Vs Venkataramu	
6	C.C. 217/2011 (EVIDENCE)		PAVAGADA.PS Vs SHIVA	
7	C.C. 44/2015 (EVIDENCE)		EXCISE PS.SIRA Vs ramanji naika	
8	C.C. 251/2015 (EVIDENCE)		PAVAGADA.PS Vs THIMMARAJU	
9	C.C. 347/2015 (EVIDENCE)		Government Vs MYLARAPPA	
10	C.C. 480/2015 (EVIDENCE)		Government Vs VENKATARAM	AGP
11	C.C. 558/2015 (EVIDENCE)		Government Vs SHIVANNA	V.SREERAMA AGP
12	C.C. 671/2015 (EVIDENCE)		Government Vs Raghavendra	
13	C.C. 673/2015 (EVIDENCE)		Government Vs Y.K. Krishnamurthy	
14	C.C. 676/2015 (EVIDENCE)		Government Vs Thimmaraju	

Pr. CIVIL JUDGE AND JMFC, PAVAGADA
Sri. Jagadeesh Biserotti
PRL. CIVIL JUDGE AND JMFC
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 683/2015 (EVIDENCE)		B.R.Papanna Vs G.Indiramma	D.R.RANGANATH
16	C.C. 982/2015 (EVIDENCE)		STATE Vs MOHAMMED IKBAL	
17	C.C. 239/2017 (EVIDENCE)		Pavagada PS Vs Durganna	
18	C.C. 308/2010 (ARGUMENTS)		Pavagad P.S. Vs Krishanappa	
19	C.C. 310/2010 (ARGUMENTS)		Pavagad P.S. Vs Ramanaiaka	
20	C.C. 325/2017 (EVIDENCE)		Arasikere PS Vs Ramanji	
21	C.C. 663/2014 (NBW ISSUED)		PAVAGADA.PS Vs SANTHOSH KUMAR	
22	C.C. 1062/2014 (NBW ISSUED)		PAVAGADA PS Vs GANGADARA	
Cases listed below are adjourned due to Covid 19				
23	C.C. 620/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Venkatesh	APP
24	C.C. 623/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Ranganath	APP
25	C.C. 630/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Nagendra	APP
26	C.C. 633/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Eranna	APP
27	C.C. 638/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Gopalakrishna	APP
28	C.C. 650/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Govinda	APP
29	C.C. 653/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Ambarish	APP

Prl.CIVIL JUDGE AND JMFC, PAVAGADA

Sri. Jagadeesh Biserotti

PRL. CIVIL JUDGE AND JMFC

Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	CrL.Misc. 93/2020 (SUMMONS)	25-01-2021	Nagamma Vs Ramanjina Reddy	Hanumantharaya
46	C.C. 159/2020 (SUMMONS)	25-01-2021	Y.N.Hosakote Police Station Vs Thimmaraju	APP
47	C.C. 168/2020 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Govindappa	APP
48	C.C. 169/2020 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Dastagiri Sab	APP
49	C.C. 170/2020 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Nagaraju	APP
50	C.C. 172/2020 (SUMMONS)	25-01-2021	Excise Police Pavagada Vs B. Kannayya	APP
51	C.C. 174/2020 (SUMMONS)	25-01-2021	Excise Police Pavagada Vs Pathappa	APP
52	C.C. 177/2020 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Radhakrishna	APP
53	C.C. 187/2020 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Venkataswamy	APP
54	C.C. 192/2020 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Veeranjinappa	APP
55	C.C. 216/2020 (SUMMONS)	25-01-2021	Arasikere Police Station Vs Dibbanna	APP
56	C.C. 217/2020 (SUMMONS)	25-01-2021	Arasikere Police Station Vs Sakkarappa	APP
57	C.C. 229/2020 (SUMMONS)	25-01-2021	Y.N.Hosakote Police Station Vs Govindappa	APP
58	C.C. 233/2020 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Shukash V	APP
59	C.C. 234/2020 (SUMMONS)	25-01-2021	Arasikere Police Station Vs Eranna	APP

Pri.CIVIL JUDGE AND JMFC, PAVAGADA
Sri. Jagadeesh Biserotti
PRL. CIVIL JUDGE AND JMFC
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	CrI.Misc. 93/2020 (SUMMONS)	25-01-2021	Nagamma Vs Ramanjina Reddy	Hanumantharaya
46	C.C. 159/2020 (SUMMONS)	25-01-2021	Y.N.Hosakote Police Station Vs Thimmaraju	APP
47	C.C. 168/2020 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Govindappa	APP
48	C.C. 169/2020 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Dastagiri Sab	APP
49	C.C. 170/2020 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Nagaraju	APP
50	C.C. 172/2020 (SUMMONS)	25-01-2021	Excise Police Pavagada Vs B. Kannayya	APP
51	C.C. 174/2020 (SUMMONS)	25-01-2021	Excise Police Pavagada Vs Pathappa	APP
52	C.C. 177/2020 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Radhakrishna	APP
53	C.C. 187/2020 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Venkataswamy	APP
54	C.C. 192/2020 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Veeranjinappa	APP
55	C.C. 216/2020 (SUMMONS)	25-01-2021	Arasikere Police Station Vs Dibbanna	APP
56	C.C. 217/2020 (SUMMONS)	25-01-2021	Arasikere Police Station Vs Sakkarappa	APP
57	C.C. 229/2020 (SUMMONS)	25-01-2021	Y.N.Hosakote Police Station Vs Govindappa	APP
58	C.C. 233/2020 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Shukash V	APP
59	C.C. 234/2020 (SUMMONS)	25-01-2021	Arasikere Police Station Vs Eranna	APP

PrI.CIVIL JUDGE AND JMFC, PAVAGADA
Sri. Jagadeesh Biserotti
PRL. CIVIL JUDGE AND JMFC
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
60	C.C. 756/2019 (callon)	25-01-2021	Pavagada Police Station Vs Sakamma	APP
61	C.C. 258/2017 (NBW ISSUED)	25-01-2021	Pavagada PS Vs Mani	
62	C.C. 475/2017 (NBW ISSUED)	25-01-2021	Arasikere P.S. Vs Machappa	
63	C.C. 726/2017 (NBW ISSUED)	25-01-2021	Pavagada Police Station Vs Rudrappa T P	
64	C.C. 795/2017 (CHARGE)	25-01-2021	Pavagada Police Station Vs Dinesh	
65	C.C. 625/2018 (NBW ISSUED)	25-01-2021	Pavagada Police Station Vs Raju. G	APP
66	C.C. 732/2018 (NBW ISSUED)	25-01-2021	Pavagada Police Station Vs Subbaryappa	APP
67	C.C. 798/2018 (NBW ISSUED)	25-01-2021	Pavagada Police Station Vs Chalapathi	APP
68	C.C. 853/2018 (PLEA)	25-01-2021	Pavagada Police Station Vs Basha	APP
69	C.C. 106/2019 (PLEA)	25-01-2021	Pavagada Police Station Vs Hanumantharaju	APP
70	C.C. 217/2019 (HBC)	25-01-2021	Excise Police Pavagada Vs Rajappa	APP
71	C.C. 218/2019 (HBC)	25-01-2021	Excise Police Pavagada Vs Lakshmi narayana	APP
72	C.C. 249/2019 (NBW ISSUED)	25-01-2021	Pavagada Police Station Vs Ramachandrappa	APP
73	C.C. 252/2019 (PLEA)	25-01-2021	Pavagada Police Station Vs Naveen Kumar R	APP
74	C.C. 306/2019 (PLEA)	25-01-2021	Pavagada Police Station Vs Ramanjappa	APP

Pri.CIVIL JUDGE AND JMFC, PAVAGADA
Sri. Jagadeesh Biserotti
PRL. CIVIL JUDGE AND JMFC
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
75	C.C. 309/2019 (HBC)	25-01-2021	Pavagada Police Station Vs Rajkumar	APP
76	C.C. 310/2019 (NBW ISSUED)	25-01-2021	Pavagada Police Station Vs Siddagangamma	APP
77	C.C. 389/2019 (HBC)	25-01-2021	Pavagada Police Station Vs Venkatesh	APP
78	C.C. 629/2019 (HBC)	25-01-2021	Pavagada Police Station Vs Shankara naik	APP
79	C.C. 769/2019 (HBC)	25-01-2021	Pavagada Police Station Vs Thippeswami	APP
80	C.C. 771/2019 (CHARGE)	25-01-2021	Pavagada Police Station Vs Ashwathappa	APP
81	C.C. 41/2020 (PLEA)	25-01-2021	Arasikere Police Station Vs Kumara	APP
82	C.C. 235/2020 (SUMMONS)	27-01-2021	Arasikere Police Station Vs Shankarappa	APP
83	C.C. 238/2020 (SUMMONS)	27-01-2021	Pavagada Police Station Vs Adinarayana .V	APP
84	C.C. 256/2020 (SUMMONS)	27-01-2021	Pavagada Police Station Vs Ali. A	APP
85	C.C. 257/2020 (SUMMONS)	27-01-2021	Pavagada Police Station Vs Murthy T @ Murthy Naik	APP
86	C.C. 258/2020 (SUMMONS)	27-01-2021	Pavagada Police Station Vs Narayanappa	APP
87	C.C. 261/2020 (SUMMONS)	27-01-2021	Pavagada Police Station Vs Siddalingappa	APP
88	C.C. 265/2020 (SUMMONS)	27-01-2021	Sri.Nagaraju J.R. Vs Praveena	APP
89	C.C. 268/2020 (SUMMONS)	27-01-2021	Sri.Nagaraju J.R. Vs Nithin	APP

Prl.CIVIL JUDGE AND JMFC, PAVAGADA
Sri. Jagadeesh Biserottl
PRL. CIVIL JUDGE AND JMFC
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
90	C.C. 269/2020 (SUMMONS)	27-01-2021	Sri.Nagaraju J.R. Vs Noorulla Khan	APP
91	C.C. 314/2020 (SUMMONS)	27-01-2021	Y.N.Hosakote Police Station Vs Raghu	APP
92	C.C. 343/2020 (SUMMONS)	27-01-2021	Pavagada Police Station Vs Gopala @ Gopi	APP
93	C.C. 349/2020 (SUMMONS)	27-01-2021	Arasikere Police Station Vs Umesh	APP
94	C.C. 350/2020 (SUMMONS)	27-01-2021	Roopa Geologist Vs Shree Ramashetty Ramu	
95	C.C. 352/2020 (SUMMONS)	27-01-2021	Y.N Hosakote P.S Vs Krishnapa	APP
96	C.C. 353/2020 (SUMMONS)	27-01-2021	Y.N.Hosakote Police Station Vs Manjunatha	APP
97	C.C. 356/2020 (SUMMONS)	27-01-2021	Pavagada Police Station Vs Thejas K.M.	APP
98	C.C. 357/2020 (SUMMONS)	27-01-2021	Smt. Roopa C.H. Vs Smt. AKkamma	
99	C.C. 360/2020 (SUMMONS)	27-01-2021	Smt. Roopa C.H. Vs Sri Hanumantharayappa	
100	C.C. 361/2020 (SUMMONS)	27-01-2021	Smt. Roopa C.H. Vs Sree Nagabhushan	
101	C.C. 393/2020 (SUMMONS)	27-01-2021	Pavagada Police Station Vs Narayanappa	APP
102	C.C. 557/2016 (Await report)	27-01-2021	STATE Vs Ravi	
103	C.C. 125/2016 (EVIDENCE)	27-01-2021	STATE Vs MYLARAPPA	
104	C.C. 158/2016 (EVIDENCE)	27-01-2021	STATE Vs VENKATESHALU	

Pr.CIVIL JUDGE AND JMFC, PAVAGADA
Sri. Jagadeesh Biserottu
PRL. CIVIL JUDGE AND JMFC
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 281/2018 (SUMMONS)		Thejas C Vs Smt. Thimmakka	N.NAGENDRA REDDY
2	O.S. 189/2019 (SUMMONS) IA/1/2019		Kavyashree B.M. Vs B.S.Chandra Shekar	P.V.YAGNANARAYANA
3	O.S. 249/2019 (SUMMONS) IA/1/2019		Kumari Jhansi Vs Smt. Puttamma	K.RAGHU
4	O.S. 325/2013 (EVIDENCE) IA/1/2013		G.VEDAVATHI Vs G.N.NAGARAJ	M.NAGENDRAPPA
5	O.S. 229/2019 (EVIDENCE)		G.S.Lakshmidevi Vs A.Nataraj @ Bhagyalaxmi Nataraj	M.NAGENDRAPPA
6	O.S. 308/2001 (ARGUMENTS)		Anitha alias Thulasi Vs Rajagopala	SRLM.NAGENDRAPPA
7	O.S. 351/2010 (ARGUMENTS)		NAGARAJU Vs SRINIVASAMURTHY	MB
8	O.S. 489/2013 (ARGUMENTS) IA/1/2013		S.RAMAPPA Vs SMT. MARAKKA	M.BHAGAVANTHA
9	O.S. 73/2016 (ARGUMENTS) IA/2/2016 IA/1/2016		Bheemakka Vs Rangamma	M.BHAGAVANTHA
10	O.S. 265/2020 (ORDERS) IA/1/2020		P Pushpalatha Vs Gowramma	P.V.YAGNANARAYANA
11	O.S. 271/2020 (FIRST HEARING)		Ramanjinappa Vs Narayanappa	P.S.SHIVAKKUMAR
12	O.S. 273/2020 (FIRST HEARING)		Naresha K.O Vs The Chief Secretary	M.NAGENDRAPPA
13	O.S. 251/2013 (DEFENCE EVIDENCE) IA/1/2013		V.Krishna Rao Vs Venugopala Reddy @ Chakkara Reddy	R.H.
14	O.S. 27/2014 (JUDGEMENT) IA/1/2014 IA/2/2014		NIJAM ALI Vs B.S.BHARATH	M.NAGESH

Pr.CIVIL JUDGE AND JMFC,PAVAGADA

Sri. Jagadeesh Biserotti

PRL. CIVIL JUDGE AND JMFC

Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 189/2013 (OBJECTION) IA/1/2013		ANITHAMMA Vs ANJINAMMA	
16	EX 29/2015 (HEARING ON IA)		NETTAM GOVINDAPPA since dead by his Lrs. Vs DURUGAPPA since dead by his Lrs.	S.N.MURALIDHARA
17	O.S. 291/2019 (OBJECTION) IA/1/2019		Chithappa Vs Siddalingappa	P.S.SHIVAKKUMAR
18	O.S. 349/2019 (ORDERE ON IA) IA/1/2019		K. Nagaraja Vs K.N.Narayan	ADINARAYANA RAO
Cases listed below are adjourned due to Covid 19				
19	EX 50/2018 (SUMMONS)	27-01-2021	Valya Naik Vs Anjinappa	I.R.LAKSHMAIAH
20	O.S. 121/2019 (SUMMONS) IA/1/2019	27-01-2021	Sri. B. Ramanji Vs Smt. Akkamma	Kemparaju G
21	O.S. 137/2019 (SUMMONS)	27-01-2021	Lakshimamma Vs Rangamma	K.RAGHU
22	O.S. 167/2019 (SUMMONS) IA/1/2019	27-01-2021	Kanthamma Vs Shoanthamma	V.SREERAMA
23	O.S. 215/2019 (SUMMONS)	27-01-2021	Yallappa Vs Ramanji	M.NAGENDRAPPA
24	FDP 5/2017 (NOTICE)	27-01-2021	Siddamma Vs G.Mallaiiah	S.N.MURALIDHARA
25	O.S. 21/2016 (callon)	27-01-2021	Anjinamma Vs H.Nagaraju	G.C.MANJUNATHA
26	O.S. 111/2019 (callon) IA/1/2019	27-01-2021	Hanumantharaju Vs Hanumakka	K.N.Jayaramu
27	EX 50/2019 (callon)	27-01-2021	Smt.Anjinamma Vs Smt.Gowamma	Narasimha
28	FDP 24/2019 (callon)	27-01-2021	Aluvelamma Vs Muthyalamma	D.R.RANGANATH
(O.S./0000159/2018)				
29	O.S. 7/2020 (OBJECTION)	27-01-2021	Narasamma Vs Ugrappa	N.NAGENDRA REDDY

Pr.CIVIL JUDGE AND JMFC, PAVAGADA
Sri. Jagadeesh Biserotti
PRL CIVIL JUDGE AND JMFC
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 43/2020 (OBJECTION)	27-01-2021	State Bank of India, Pavagada branch Vs Dharmapala Yadava K.Y	P.V.YAGNANARAYANA
31	O.S. 65/2020 (OBJECTION) IA/1/2020	27-01-2021	Lakshmiddevamma Vs Prabhakara	M.NAGENDRAPPA

Pr.CIVIL JUDGE AND JMFC, PAVAGADA
Sri.Bharath Yogeesh Karagudari
ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
STEPS				
1	O.S. 704/2012 (SUMMONS) IA/1/2012 IA/2/2012		Venkataswamy Naika Vs Y.Ramanjina Reddy	R.Hanumantharaya
2	O.S. 132/2013 (Settlement) IA/1/2013		VARADARAJU Vs SURYA NARAYANA SHETTY	P.V.Y
3	O.S. 466/2014 (0000) (Settlement) IA/1/2014 IA/2/2014		Chandana Vs V.N.Narayana	
4	O.S. 30/2018 (Settlement) IA/1/2018		Azmathulla Vs Muddarangamma	M.NAGESH
5	O.S. 32/2018 (Settlement) IA/1/2018		Muddarangamma Vs Azmathulla	P.V.YAGNANARAYANA
6	O.S. 316/2011 (HEARING) IA/1/2011		T.L.SRINIVAS Vs C.S.VENKATARAM	
7	O.S. 598/2012 (HEARING)		T.S.VENKATARAMA Vs T.L.SRINIVASA	
8	O.S. 310/2014 (Await report) IA/1/2014		Dodda Hanumanthappa Vs Nagaraja	I.S.Akkalappa
9	O.S. 114/2019 (EVIDENCE) IA/1/2019		Venkatadri Vs Thimmappa	M.NAGESH
CROSS EXAMINATION OF PW				
10	O.S. 482/2014 (EVIDENCE) IA/1/2014		Gangappa Vs Durugamma	M.Bhagavantha
11	O.S. 274/2016 (EVIDENCE) IA/1/2016		Mangamma Vs T.Chowdappa	M.BHAGAVANTHA
12	O.S. 276/2016 (EVIDENCE) IA/1/2016		R.Venkateshappa Vs T.Chowdappa	M.BHAGAVANTHA
13	O.S. 278/2016 (EVIDENCE) IA/1/2016		Eshwaramma Vs T.Chowdappa	M.BHAGAVANTHA
FURTHER EVIDENCE FOR PLNTF				
14	O.S. 580/2012 (EVIDENCE) IA/1/2012		SMT.NAGALAKSHMAMMA Vs C.B.KRISHNAMURTHY	

Pr. CIVIL JUDGE AND JMFC, PAVAGADA
Sri. Bharath Yogesh Karagudari
ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 366/2015 (ARGUMENTS) IA/1/2015		SMT. SOUBHAGYA Vs SMT. SHANTHAMMA	P.V.YAGNANARAYANA
16	O.S. 38/2009 (RE-ISSUE SUMMONS)		NARASIMHAPPA Vs SMT. H.G.RATHNAMMA	MB
17	O.S. 286/2011 (HEARING ON IA) IA/1/2011		SMT LAKSHMAMMA Vs THIMMANNA	
Cases listed below are adjourned due to Covid 19				
18	EX 44/2019 (Settlement)	16-12-2020	Vijaya Bank now it is amalgamated to Bank of Baroda Reptd. its Branch manager Ashwathanarayana Vs G.Jayamma dead by her Lrs. husband G. Ramaiah	S.V.RAGHU
19	O.S. 264/2015 (EVIDENCE)	16-12-2020	SMT. B.S.MEENAKSHI Vs B.S.SRINIVASAPPA	P.N. NAGENDRAREDDY
20	O.S. 280/2015 (Settlement) IA/1/2015	17-12-2020	VIMALA Vs ANJINAPPA	UGRAMURTHY
21	O.S. 158/2017 (EVIDENCE) IA/1/2017	17-12-2020	R.Inayathulla Vs R.S.Khadar Basha	SRI.R.RANGANATHAPPA
22	O.S. 194/2017 (EVIDENCE) IA/1/2017	18-12-2020	Gundamma Vs Ramadevi	R.HANUMANTHARAYA
23	O.S. 302/2017 (EVIDENCE) IA/1/2017	21-12-2020	Soorappa Vs R.Anjinappa	Mallikarjunaiah RT
24	O.S. 256/2018 (EVIDENCE)	21-12-2020	Anjaneya Vs Akkalappa	Mallikarjunaiah RT
25	O.S. 302/2019 (EVIDENCE)	21-12-2020	smt.lakshminarasamma Vs Anjinapopa @ Dagalodu	S.N.CHANNAKRISHNA REDDY
26	EX 2/2015 (Amendment of plaint)	21-12-2020	G.Manjamma Vs Narasimhamurthy	Ramesh
27	O.S. 156/2018 (EVIDENCE)	22-12-2020	Smt.Ningamma Vs Smt.Eramma	Mallikarjunaiah RT
28	O.S. 338/2018 (EVIDENCE) IA/1/2018	22-12-2020	Kollappa Vs Krishnamurthy.Y	M.NAGENDRAPPA
29	O.S. 360/2019 (EVIDENCE) IA/1/2019	22-12-2020	Bank of Baroda by its Manager Vs Sri. Chennakeshava	LAKSHMIKANTHAN LAKSHMIKANTHAN

Pr.CIVIL JUDGE AND JMFC.PAVAGADA
Sri.Bharath Yogeesh Karagudari
ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	CrI.Misc. 207/2020 (SUMMONS)		Srinivasa Vs The Deputy tahasildar	Mahboob Basha
2	CrI.Misc. 209/2020 (SUMMONS)		Parvathamma Vs The Deputy Tahasildar	V.D.Venkataswamy
3	CrI.Misc. 212/2020 (SUMMONS)		Payyavulu Pooitha Vs The Deputy Tahasildar	ADINARAYANA RAO
4	P.C.R. 27/2014 (Await report)		Narayappa Vs Venkappa	D.V.S
5	CrI.Misc. 218/2020 (FIRST HEARING)		Chandrashekhara Vs The Deputy Tahasildar	D.PANDU RANGAPPA
6	CrI.Misc. 219/2020 (FIRST HEARING)		Chandrashekhara Vs The Deputy Tahasildar	D.PANDU RANGAPPA
7	C.C. 227/2013 (NBW ISSUED)		Y.N.Hosakote P.S. Vs Vinod	
8	P.C.R. 23/2020 (Sworn Statement)		T Sharath Babu Vs Sathyanarayana M	M.NAGENDRAPPA
Cases listed below are adjourned due to Covid 19				
9	CrI.Misc. 65/2020 (SUMMONS)	16-12-2020	Kamanna Vs The Deputy Tahsildar	A Mallesha
10	C.C. 626/2017 (Settlement)	16-12-2020	K.Pothanna Vs R.Ramalingappa	N.NAGENDRA REDDY
11	CrI.Misc. 123/2020 (SUMMONS)	17-12-2020	K.O.Obaiah Vs Deputy Tahasildar	S.T.NARASIMHA
12	P.C.R. 115/2018 (Settlement)	17-12-2020	Roopa C.H. Geologist. Vs Raju Nirik	APP
13	C.C. 321/2019 (Settlement)	18-12-2020	Sri. Ramanjaneya.P. Vs Sri. Chowdappa. C.P.	K.RAGHU
14	C.C. 50/2017 (SUMMONS)	19-12-2020	STATE Vs Gangappa	
15	C.C. 1062/2020 (SUMMONS)	19-12-2020	Y.N.Hosakote Police Station Vs E. Thippeswamy	APP